

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 278
59/241-242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors.

... Applicant/Petitioner

Versus

M/s. VS Realtech Pvt. Ltd. & Ors.

... Respondent

Under Section: 241-242

Order delivered on 07.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

BR Sharma and Nischay Chaudhary, Advocates for the respondent

ORDER

Renotify on 19.05.2021.



(T.S SINGH)
COURT OFFICER